Annexure-2

Name of the corporate debtor:- Gourmet renaissance Private Limited (in Liquidation)

Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021 List of stakeholders as on: 01/03/2024

List of unsecured financial creditors

(Amount in ₹)

Sl. No.		Identification No.	Details of claim received		Details of claim admitted					Amount of any mutual		Amount of claim under	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted		guarantee	% share in total amount of claims admitted		dues, that may be set off		verification	
1	Suniel H Bharwani	USFC1	25-03-19	25,200,000	-	unsecured loan	-	-	-	-	25,200,000	-	Note 1
2	Malaya Hospitality Services P Ltd		25-03-19	165,000,000	-	unsecured loan	-	-	-	-	165,000,000	-	Note 1
3	Meru Kapital Private Limited	USFC3	25-03-19	60,000,000		unsecured loan	-	-	-	-	60,000,000	-	Note 1
4	Jayantilal Investments	USFC4	25-03-19	1,137,000	-	unsecured loan	-	-	-	-	1,137,000	-	Note 1
5	Invent ARC Private Limited (Neogrowth Credit Private Limited)	USFC5	26-03-19	2,682,425	2,682,425	unsecured loan	-	0.57%	-	-	-		Claim received in CIRP
6	Invent ARC Private Limited (United Petro Finance Limited)	USFC6	05-09-19	751,591	751,591	unsecured loan	-	0.16%	-	-	-		Claim received in CIRP
7	(Arohan Financial Services Ltd)	USFC7	10-05-19	1,071,273	,	unsecured loan	-	0.19%		-	181,734		Claim received in CIRP; Note 2
	Total			255,842,289	4,323,555		-	0.92%	-	-	251,518,734	-	

Note 1: Form C under Voluntary Liquidation process was received in word format and w/o sign during CIRP, no claim received in Liquidation

Note 2 :- Claim received in CIRP, Late charges not considered